

to say that our country is known by the name of 'Bharatvarsha' (Interruptions) and Hindi is our mother tongue. (Interruptions) Hindi is our language and it will remain so. . .

MR. SPEAKER : Then who has stopped you ? . . . (Interruptions)

[English]

MR. SPEAKER : It is all right. Please sit down. I must make my position clear. Please look here.

[Translation]

SHRI RAMSWAROOP RAM : Hindi is our national language.

[English]

MR. SPEAKER : Please listen to me, Mr. Ramswaroopji.

(Interruptions)

[Translation]

SHRI RAMSWAROOP RAM : This is playing with the national language. Every hon. Member starts speaking here against Hindi.

(Interruptions)

MR. SPEAKER : No one is playing with the national language. The only question is how one has to work and if someone has committed a mistake that will be rectified. We are not going to impose Hindi on anyone.

(Interruptions)

MR. SPEAKER : Your obstinacy has done the damage. Please sit down.

[English]

This is the stated policy of the Government.

Nothing doing : I would not allow it.

(Interruptions)

[Translation]

MR. SPEAKER : Profagonists like you create problems. Had the people like you not behaved like this, Hindi would have been in use long ago.

[English]

Take your seat.

(Interruptions)

MR. SPEAKER : Do you not realise what you are doing ? I know my job.

(Interruptions)

MR. SPEAKER : They are equally good, equally nice. There is no problem Hindi stands there ; English stands there Hindi has got the national status. That is right.

Shri Madhavrao Scindia.

12.14. hrs.

#### PAPERS LAID ON THE TABLE

[English]

Notifications under Life Insurance Corporation Act, 1956 and General Insurance Business (Nationalisation) Act, 1947 and Report of the Committee on Advances made by Banks against shares/Debentures of Reliance Industries Ltd.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) ; I beg to lay on the Table :—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) c section 48 of the Life Insurance Corporation Act, 1956 :—

[Shri Janardhana Poojary]

- (i) The Life Insurance Corporation of India Class III and Class IV Employees (Revision of Terms and Conditions of Service) (Second Amendment) Rules, 1986 published in Notification No. G.S.R. 1076 (E) in Gazette of India dated the 11th September, 1986 together with a corrigendum thereto published in Notification No. G.S.R. 1155 (E) in Gazette of India dated the 21st October, 1986.
- (ii) The Life Insurance Corporation of India Development Officers (Revision of Terms and Conditions of Service) Rules, 1986 published in Notification No. G.S.R. 1091 (E) in Gazette of India dated the 17th September, 1986 together with a corrigendum thereto published in Notification No. G.S.R. 1156 (E) in Gazette of India dated the 21st October, 1986. [Placed in Library. See No. LT-3141/86]
- (2) A copy of Notification No. G.S.R. 804 (Hindi and English versions) published in Gazette of India dated the 27th September, 1986 making certain amendment to Notification No. G.S.R. 734 dated the 23rd August, 1958, under sub-section (4) of section 43 of the Life Insurance Corporation Act, 1956. [Placed in Library. See No. LT-3142/86]
- (3) A copy of the General Insurance (Rationalisation and Revision of Pay Scales and other Conditions of Service of Supervisory, Clerical and Subordinate Staff) Amendment Scheme, 1986 (Hindi and English versions) published in Notification No. S.O 729 (E) in Gazette of India dated the 3rd October, 1986 issued under section 17 A of the General Insurance Business (Nationalisation) Act, 1972. [Placed in Library. See No. LT-3143/86]

- (4) A copy of the Report (Hindi and English versions) of the Committee on the Advances made by Banks to certain borrowers against the security of shares/debentures of the Reliance Industries Limited. [Placed in Library. See No. LT-3144/86]

**Annual Plan, 1986-87**

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKHRAM) : I beg to lay on the Table a copy of the 'Annual Plan, 1986-87' (Hindi and English versions). [Placed in Library. See No. LT-3146/86]

**Annual Report and Review on the working of Apparel Export Promotion Council, New Delhi, for the year 1985 and Statement for delay in Laying these papers**

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : I beg to lay on the Table :—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Apparel Export Promotion Council, New Delhi, for the year 1985 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Apparel Export Promotion Council, New Delhi, for the year 1985.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-3145/86]